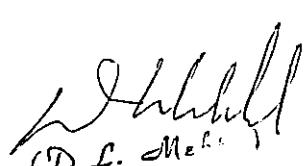
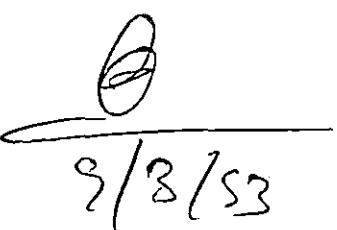


C. A. T. Bench, JAIPUR

Date of Order	Order Date	Orders
5-2-93	7/8/86	<p>Mr. H. S. Dixit - Counsel for the applicant Mr. J. P. Jaiswal - Counsel for the respondents.</p> <p>It has been decided ^{allowed} a separate order which has been pronounced in the open Court.</p> <p> (B. B. Mahajan) Member (Adm.)</p> <p> (D. L. Mehta) Vice-Chairman</p> <p>Copy sent to the Ho orders no. 1 on wide <u>2634</u></p> <p>Date <u>29-7-93</u></p> <p> <u>3/8/83</u></p>